

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 84/(MAH)/2009
CA No. 17/2016

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)






SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.11.2016

NAME OF THE PARTIES: Shri Dushyant Patel & Anr.
V/s.

M/s. Aakash Lavlesh Leisure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	DUSHYANT PATEL	Ret.	
2.	Rahul Chitnis	Advocate	
3.	Dharmesh Zaveri	Authorized Signatory	
4.	Atul Singh	Advocate for R 2.	
5.	Rishabh Shah	Counsel for Resps 3 to 7	

Order

CA No.17/2016 in CP No. 84/397-398/CLB/MB/MAH/2009

List this matter for hearing on 5.1.2017.

sd/-
B.S.V.PRAKASH KUMAR
Member (Judicial)

sd/-
V. NALLASENAPATHY
Member (Technical)